

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 117/07/2019 O.A./260/606/2016H SETHI

-V/S-

D/O POST ITEM NO:3 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. P.K.Mohanty

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>Mr. P. K. Mohanty, Ld. Counsel for the respondents is present and heard. He submitted that ground taken by the applicant in the OA is specifically for correction of the Date of Birth which has been done after the retirement.</p>
	<p>No one was present on behalf of the applicant on previous date i.e. on 09.04.2019. On that date, it was clearly stated that the matter shall be considered positively on the next date and copy of the order has been sent to the applicant by Post by the Registry. But, today no one is present on behalf of the applicant. It appears that the applicant has lost interest to pursue this case.</p>
	<p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry to send a copy of this order to the applicant by Post and also hand over the</p>

same to Ld. Counsel for the respondents.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms